

ration, the annual replenishable ground water resources of the State of Tamil Nadu has been assessed at 26,391.25 million cubic metres.

Upgradation of Hospitals

751. SHRI BOLLA BULLI RAMAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the World Bank has agreed to sanction loan to Andhra Pradesh for upgradation and modernisation of secondary level Government hospitals;

(b) if so, the details thereof; and

(c) the time by which this upgradation is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c) A Health Systems Project to upgrade secondary level hospitals in Andhra Pradesh with a revised estimated amount of Rs. 608 crores has been posed to the World Bank. An Appraisal Mission from World Bank visited Andhra Pradesh in May, 1994. Negotiations are tentatively planned for September, 1991.

Family Welfare Projects

752. SHRI BHERULAL MEENA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the negotiations with the World Bank have been finalised regarding Family Welfare Projects for Assam, Rajasthan and Karnataka;

(b) if so, the details thereof; and

(c) the steps proposed by the Union

Government to monitor the flow of the World Bank credit to these States?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b) Yes, Sir. The Project has been approved for implementation on the 16th June, 1994 at a total cost of Rs. 335 crores for a period of 7 years. The World Bank has approved a credit of SDR 62.7 million (US\$ 86.6 m) for the project.

(c) The World Bank aid to these States will be monitored by Empowered Committees at the State level, periodical review meetings between Central and State officials as well as monthly and quarterly reports obtained from the States. The progress of the project is also assessed for releasing funds from time to time.

[*Translation*]

Kashmiri Migrants

753. DR. AMRITLAL KALIDAS PATEL: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have conducted any survey regarding the living conditions and inconveniences of Kashmiri migrants in various States during the last two years;

(b) if so, the outcome thereof;

(c) if not, the reasons therefor;

(d) whether the camps of Kashmiri migrants in Jammu are not in a good condition; and

(e) if so, the steps being taken by the Government in this regard?